


NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/10/2017 AT 10.30 AM

PRESENT: SHRI. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/182/2016  
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others  
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1	THREYATHURAI NARAYAN	Counsel for Petn	
	R. VIDHYA SHANKAR	Adv. for Petn	R. Vidhya Shankar

**ORDER**

Counsel representing both the parties are present and stated that the matter has been settled between the parties by way of a compromise and prayed time for filing the joint memo of compromise in this regard. Time extended at their request. Put up on 03.11.2017 at 10.30 A.M.

-S-d  
K Anantha Padmanabha Swamy  
Member (Judicial)

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